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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/26/CB/2017
NAME OF THE PETITIONER(S) : D. SUYARAJ
NAME OF THE RESPONDENT(S) : S.M. DETERGENTS PVT LTD & 2 OTHERS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	D. Jayalakshmi KSR & CO D. VIDHYA SHANKAR	Counsel for petitioner Adv. for Respondent	D. Balu D. Vidhya Shankar
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ORDER

Counsels representing both the parties are present. Counsel for petitioner filed rejoinder and furnished copy of the same to the other side. Both the counsels prayed for time to make submissions in the main CP. Time is extended at request. Put up on 17.01.2018.

-sd-
S Vijayaraghavan
Member (Technical)

-sdr
K Anantha Padmanabha Swamy
Member (Judicial)